## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

## PRINCIPAL BENCH

C.P. No. 8(ND)/2017

IN THE MATTER OF:

Ranchem Pvt Ltd. And

Applicant/Petitioner

RWL Healthworld Ltd And RHC Holding Pvt. Ltd.

Order under Section 230-232

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner

Mr. Virendra Ganda, Sr. Advocate

Mr. Pawan Sharma & Ms. Divay Rastogi,

Advocates

For Official Liquidator

Mr. Prabhanshu Gupta, Company Prosecutor

For ROC/RD, Delhi

Mr. Manish Raj, Company Prosecutor

## ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 23.10.2017.

(CHIEF JUSTICE M.M.KUMAR)

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PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

10.10.2017 Vineet